

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

**Service Tax Appeal No.70183 of 2013
AND
Service Tax Cross Objection No.71103 of 2013**

(Arising out of Order-in-Appeal No.224-227/Pat/S.Tax/Appeal/2012 dated 19.12.2012 passed by Commissioner(Appeals), Customs, Central Excise & Service Tax, Patna.)

Commissioner of Central Excise & Service Tax, Ranchi
(5A, Main Road, Ranchi, Jharkhand.)

...Appellant

VERSUS

M/s.Ajay Transport Company

.....Respondent

(New Road, Phusro, Bokaro, Jharkhand.)

**WITH
Service Tax Appeal No.70184 of 2013
AND
Service Tax Cross Objection No.71104 of 2013**

(Arising out of Order-in-Appeal No.224-227/Pat/S.Tax/Appeal/2012 dated 19.12.2012 passed by Commissioner(Appeals), Customs, Central Excise & Service Tax, Patna.)

Commissioner of Central Excise & Service Tax, Ranchi
(5A, Main Road, Ranchi, Jharkhand.)

...Appellant

VERSUS

M/s.Sarweshwari Enterprises

.....Respondent

(Main Road, Phusro, P.O.Phusro Bazar, Dist:Bokaro, Jharkhand.)

APPEARANCE

Shri A.Roy, Authorized Representative for the Appellant (s)
NONE for the Respondent (s)

CORAM: HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

FINAL ORDER NO. 75430-75431/2021

DATE OF HEARING : 9 August 2021

DATE OF DECISION : 9 August 2021

P.K.CHOUDHARY :

An Application has been filed by the Revenue praying for withdrawal of their Appeals in terms of National Litigation Policy circulated vide Board's instruction being F.No.390/Misc/116/2017-JC dated 22 August 2019.

2. Shri A.Roy, Authorized Representative appeared on behalf of the Revenue. None appeared on behalf of the Respondent.

3. On perusal of records, I find that the amounts involved in the present cases are below the monetary limit of Rs.50.00 Lakhs which has been notified vide Board's Instruction being F.No.390/Misc/116/2017-JC dated 22 August 2019. Accordingly, the prayer of the Revenue is allowed and the appeals are dismissed under National Litigation Policy. Cross Objections also get disposed of.

(Dictated and pronounced in the open Court.)

SD/

(P.K.CHOUDHARY)
MEMBER (JUDICIAL)

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